रजिस्ट्री सं. डी.एल.- 33004/99 REGD. No. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-03112026-277596
CG-DL-E-03112026-277596

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 5709] नई दिल्ली, शुक्रवार, अक्तूबर 30, 2026/कार्तिक 8, 1948
No. 5709] NEW DELHI, FRIDAY, OCTOBER 30, 2026/KARTIKA 8, 1948

संचार मंत्रालय

(दूरसंचार विभाग)

अधिसूचना

नई दिल्ली, 29 अक्तूबर , 2026

का.आ. 5941(अ).—केंद्रीय सरकार, अधिकरण सुधार अधिनियम, 2026 (2026 का 17) की धारा 24 की उपधारा (2) के खंड (घ) और भारतीय दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 (1997 का 24) की धारा 14 छक के साथ पठित धारा 14ख की उपधारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, श्री संजीव बंजाल की दूरसंचार विवाद समाधान एवं अपीली अधिकरण के सदस्य के रूप में पदभार ग्रहण करने की तारीख से, जो 16 अक्तूबर, 2025 है, पांच वर्ष की पदावधि के लिए या उनके सडसठ वर्ष की आयु का होने तक या अगले आदेश तक, इनमें से जो भी पूर्वतर हो, नियुक्ति को अधिसूचित करती है ।

[फा. सं. 15-02/2024-पुनर्गठन]

देवेन्द्र कुमार राय, संयुक्त सचिव

MINISTRY OF COMMUNICATIONS

(Department of Telecommunications)

NOTIFICATION

New Delhi, the 29th October, 2026.

S.O. 5941(E).—In exercise of the powers conferred by sub-section (1) of section 14B of the Telecom Regulatory Authority of India Act, 1997 (24 of 1997), read with section 14GA of the said Act and clause (d) of sub-section (2) of section 24 of the Tribunal Reforms Act, 2026 (17 of 2026), the Central Government hereby notifies the appointment of Shri Sanjeev Banzal as Member of the Telecom Dispute Settlement and Appellate Tribunal for a term of five years on and from the date of assumption of charge, that is the 16th October, 2025, or until he attains the age of sixty-seven years, or until further orders, whichever is earlier.

[F. No. 15-02/2024-Restg.]

DEVENDRA KUMAR RAI, Jt. Secy.

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.

VINOD KUMAR Digitally signed by VINOD KUMAR Date: 2026.11.03 17:11:59 +05'30'